

Annexure-5

Name of the corporate debtor:- Gourmet renaissance Private Limited (in Liquidation)

Date of commencement of liquidation :- 13/08/2021 (Liquidation order dated 05/08/2021 was made available on NCLT Portal on 13/08/2021)

List of stakeholders as on: 26/01/2023

List of operational creditors (Government Dues) (Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Office of State Tax Office, Mazgaon, Mumbai	State	OCG/1	08-09-21	4,991,700	4,991,700	Assessment dues for 2014-15 and 2015-16	NA	NA	1.07%	NA	NA	NIL	NIL	
2	Assistant Commissioner of Income Tax 3(1)(1), Mumbai	Central	OCG/2	22-06-22	330,804,606	-	Demand Notices AY 16-17 and 17-18	NA	NA		NA	NA	330,804,606	NIL	Note 1
3	ESI Corporation, Mumbai	Central	OCG/3	05-08-22	15,820	-	Dues for 2015 and 2018	NA	NA		NA	NA	15,820	NIL	Note 2
	Total				335,812,126	4,991,700				1.07%			330,820,426		

Note 1 :- Claim received beyond the time period provided in public announcement. Email sent to the claimant on 29/06/2022 and 15/08/2022 about the same and requested them to seek directions from Hon'ble NCLT, Mumbai for verification and admission of claim

Note 2 :- Claim received beyond the time period provided in public announcement. Email sent to the claimant on 29/06/2022 and 15/08/2022 about the same and requested them to seek directions from Hon'ble NCLT, Mumbai for verification and admission of claim